

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 13.09.2018 (Thursday)

Court – II

02:00 PM

In the court of Mr. Balvinder Singh, Hon'ble Member (Technical)

For Hearing (Part Heard) [To Fix Date]

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 15 of 2018	Starlite Spintech Ltd. & Ors. Vs. Dijaya-Malind Properties (India) Pvt. Ltd. & Ors.	KuljeetRawal	AnushaNagarajan, Suhasini Sen

For Admission (After Notice)

2.	Comp. App (AT) No. 301 of 2017	Priyaranjani Fibers Ltd. & Ors. Vs. D. Srinivasa Rao & Ors.	Abhijit Sinha Mamta Tiwari Sangeeta Mandal TusharBhatnagar	Tarun Mehta
3.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. & Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna
4.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta

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K.D. Sharma
12/09/2018

By Order
12.9.18
J
Joint Registrar